

(b) whether any specific step has been taken to improve the situation; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) and (c) With a view to improving the flow of credit in West Bengal, Reserve Bank of India had discussions with state authorities and a special State Level Bankers' Committee meeting was also held at Calcutta in June, 1987. State authorities were advised to prepare bankable schemes and to extend such assistance as might be needed by banks in the implementation of schemes. The banks were also advised that while Preparing District Credit Plans and Annual Action Plans, their endeavour should be to increase the flow of credit

particularly within the priority sectors by formulating new bankable schemes.

**Per capita assistance received by States from Public Financial Institutions**

2325. SHRI MOSTAFA BIN QUASEM: Will the Minister of FINANCE be pleased to state the per capita assistance received by different states during the last five years from the public sector financial institutions, yearwise and Statewise details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

Available details of per capita assistance disbursed by financial institutions Statewise and Union Territory wise during the years 1982-83 to 1986-87 & cumulative upto <sup>1</sup> end-March 1987 are set out in the Statement.

Statement

*Per Capita assistance disbursed by all Financial Institutions*

(Rupees)

State	1982-83	1983-84	1984-85	1985-86	1986-87	Cumu-1-tive end March 1987
1	2	3	4	5	6	7
Andhra Pradesh	40.73	45-09	59-05	72-32	77-31	419.30
Artnchal Pradesh	11.67	23.00	29-33	32-00	25-00	106-66
Assam	6-05	6-17	16-11	24-20	24.57	132-48
Bihar	8-33	11-55	9-85	11-22	19-57	109-90,
Goa	241.21	227-91	213-73	230-90	247.54	2466-81
Gujarat	8202	85-03	92-42	164-24	219-08	104408
Haryana	48-37	59-82	99-53	78-57	105-05	606.69
Himachal Pradesh	64.53	70-56	92-65	150-00	136-51	646-30
Jammu & Kashmir	3962	41-97	52-40	55-10	76-88	400.78
Karnataka	45-00	64-00	88-40	110-64	94-88	612-56
Kerala	25-19	25-90	38-86	40-36	48-66	310-53
Madhya Pradesh	17-97	27-88	38-14	59-44	51-92	253-60
Maharashtra	65.22	73-31	87-71	120-84	137-13	836-08

1	2	3	4	5	6	7
Manipur ....	10-93	5-71	2-07	15-43	33-64	67-29
Meghalaya	20-54	25-08	28-08	74-92	36-15	197-62
Mizoram .	3-60	20.20	29-60	80-40	70-80	212-80
Nagdand .	27.62	12-50	29.50	48-87	43-75	230-25
Orissa	35-63	36-23	39.84	61.70	64-56	328-85
Punjab	54.74	71.09	62-33	64-96	98-11	548,84
Rajasthan	40.43	49.47	42-54	51.44	72.13	377-74
Sikkim	12-33	29.00	66-67	98.67	183-33	418-67
Tamil Nadu	44-93	71-38	74.74	95-07	99-63	594-98
Tripura .	1519 '	5-43	2-29	6-05	11-81	68-05
Uttar Pradesh	14-28	19-20	27-18	41-62	57-10	228-94
West Bengal	24-96	30-96	36-09	41-62	56-65	334-38
<i>Union Territories :</i>						
(i) Andaman & Nicobar .	13-50	0-50	18-00	59-50	13-00	195-00
(ii) Delhi & Chandigarh	78-96	82-33	83-54	186-99	164-84	815-76
(iii) Dadra & Nagar Haveli .	105-00	141.00	187-00	533-00	963-00	240-00
(iv) Pondicherry & Lakshaaweep	122-32	258'-17	396.77	236-50	411-50	713.8J
All India :	34.37	42-11	50.24	67-96	78-78	425-41

Population figures are based on 1981 Census

**Setting up of Currency Note Printing Press  
at Shaiboni, West Bengal**

2326. DR. R. K. PODDAR:  
SHRI MOSTAFA BIN QUASEM:

Will the Minister of FINANCE be pleased to state what progress has so far been made towards the setting up of Currency Note Printing Press at Shalboni in West Bengal?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): The Detailed Project Report has been prepared. The annual capacity envisaged is 4975 million pieces of notes. Works regarding land survey, soil investigation and water testing have been completed.

**Fourteen points directives to fight drug  
abuse**

@2327. DR. ABRAR AHMED KHAN:  
DR. RATNAKAR PANDEY:

Will the Minister of FINANCE be pleased to state:

- (a) whether Prime Minister has given a 14-point directive to fight drug abuse; and  
(b) if so, the details thereof.'

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI AIT PANJA): (a) and (b) Yes, Sir. The Honourable Prime Minister has laid-down broad

@ Previously Unstarred Question 2289, transferred from the 12th August, 1988.